307 Const. (Amdt.) Bill

MARCH 9, 1979 Prevention of Social :
Disabilities Bill

[Mr. Dy. Speaker]
Management) Act, 1978, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

Now we will take up Private Members' Bills. "That leave be granted to introduce a Bill further to amend the Constitution of India."

15.31 hrs.

The motion was adopted.

INDIAN FISHERIES (AMEND-MENT) BILL* SHRI EDUARDO FALEIRO: I introduce the Bill.

(Amendment of Sections , 4, etc.)

POLYGAMY PROHIBITION BILL*

SHRI PIUS TIRKEY (Alipurduar). I beg to move for leave to introduce a Bill further to amend the Indian Fisheries Act, 1897.

SHRI P. RAJAGOPAL NAIDU (Chittor): I beg to move for leave to introduce a Bill to provide for prohibition on polygamy in India.

MR. DEPUTY-SPEAKER: The question is:

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Fisheries Act, 1897". "That leave be granted to introduce a Bill to provide for prohibition on polygamy in India."

The motion was adopted.

The motion was adopted.

SHRI PIUS TIRKEY: I beg to introduce the Bill.

SHRI P. RAJAGOPAL NAIDU: I introduce the Bill.

15.32 hrs.

15.33 hrs.

CONSTITUTION (AMENDMENT)
BILL*

PREVENTION OF SOCIAL DISABI-LITIES BILL-contd.

Amendment of Article 324

DR. VASANT KUMAR PANDIT (Rajgarh): Last time I had moved:

SHRI EDUARDO FALEIRO (Marmugao): I beg to move for leave to introduce a Bill further to smend the Constitution of Rudia. "That the Bill to prevent the imposition of social disabilities by a member or members of a numumity on a member of members of his or their own community, to provide for penalties for such as set or acts

^{*}Fublished in Gazette of India Extra ordinary Pert II, Section . 2 detection . 1979.